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Declaration of Assets and Liabilities

Year: 2022-23

I, Kamlesh Kumar Singh, Son of Sri Raghuber Singh aged 56 years, belonging to Bihar Administrative service and presently working as Private Secretary (Govt.) to Shri Muhammad Ijahar Asafi, hon'ble Sachetak, Sattarurh dal, Bihar Legislative Assembley Bihar, Patna give herein below the details of the assets (immovable, movable, bank, balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description			Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name	
(i)	Cash	1,53,000.00	61,000.00	-	-	-	
· (ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	9,77,000.00	1,43,000.00	-			
(iii)	Bonds, Debentures and Shares in companies		2.5	-	-		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies etc.	12,66,492.00 in PPF 03 LIC policy of Rs. 44,157.00, 5,936.00 & 1,135.00 per annum	-			-	
(v)	Motor Vehicles (details of make, etc.)	Swift Dzire BR-ICW-5338		-	-	-	
(vi)	Jewellery (give details of weight and value)		300 gm Gold(Rs. 10.00 Lac Approx.) (H.U.F.)				
(vii)	Other assets, such as values of claims/interests	.32 bore Revolver		-	-		

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also

have to be indicated)

SI. No.	Description	Self	Spouse Name (S)	Dependant- 1 Name	Dependan t-2 Name	Dependan t-3 Etc. Name	
(i)	Agricultural Land - Location (s) - Survey number (s) - Extent (Total measurement) - Current market value		•			-	
(ii)	Non-Agricultural Land - Location (s) - Survey number (s) - Extent (Total measurement) - Current market value		*			-	
(iii)	Buildings (Commercial and residential) Location (s) - Survey/door number (s) - Extent (Total measurement) - Current market value				-		
(iv)	Houses/Apartments, etc Location (s) - Survey/door number (s) - Extent (Total measurement) - Current market value	One Flat in Prashray appt., Patna (Second hand) (37 Lac approx.)					
(v)	Other (such as interest in property)	4 Acre (H.U.F.) (35 Lac approx.) Vill-Dharauli, P.SBagen, District-Buxar	-				
		One Flat in Shail Regency, Near Saguna More, Danapur (H.U.F.)					

(2) I give herein below the details of my liabilities/overdue to public financial institutions and government dues :-

[Note: Please give separate details for each item]

SI. No.	Description Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	-	-	
	(ii) Loans from financial'institutions			
	(iii) Government Dues : (a) dues to departments dealing with government			



	accommodation					
	(b) dues to departments dealing with supply of water	-				
	(c) dues to departments dealing with supply of electricity	icity -				
	(d) dues to departments dealing with telephones		-			
	(e) dues to departments dealing with government transport (including aircraft and helicopters)					
	(f) Other dues, if any		-			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No AGJPS8445G Return filed upto 2021-22				
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	150				
	(iii) Sales Tax [Only in case of proprietary business]	-	-			
	(iv) Property Tax		-			

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C.	Personal	Detail

GPF/CPF/PRAN No.	:-	BHR/BAS-3258								
Gender	:-	M	M (M/F)							
Date of Birth	:-	0	1	0	2	1	9	6	7	(DD/MM/YYYY)
Class/Group	;-		В		A/B/C)				
Cadre	:-		Bihar Administrative Service							
Home District	1-	Buxar								

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: Kamlesh Kumar Singh , BAS

Designation: Private Secretary (Gov.) to Shri Muhammad

Ijahar Asafi, hon'ble Sachetak, Sattarurh dal,

Bihar Legislative Assembley Bihar, Patna

Date: 21.02.2023

Place: Patna

Department: General Administraion Department (GAD).